

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELH**

Petition No: 255/MP/2017

Coram:

**Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member**

Date of Order: 29.05.2019

In the matter of

Corrigendum to Commission's order dated 30.4.2019.

AND

IN THE MATTER OF:

Adhunik Power and Natural Resources Limited
9B, 9th Floor,
Hansalaya Building
15, Barakhamba Road, Connaught Place,
New Delhi- 110001

...PETITIONER

VERSUS

1. West Bengal State Electricity Distribution Company Limited
Vidyut Bhawan, Block DJ,
Bidhannagar, Kolkata 700091

2. PTC India Limited
2nd Floor, NBCC Tower 15
Bhikaji Cama Place,
New Delhi - 110066

3. Tamil Nadu Generation and Distribution Corporation Ltd.
NPKRR Maligai,
6th Floor, Eastern Wing,
144, Anna Salai,
Chennai-600 002
Tamil Nadu, India

4. Jharkhand State Electricity Board
Presently known as Jharkhand Bijli Vitran Nigam Limited
Engineer's Building, HEC, Dhurwa, Ranchi,
Jharkhand - 834004

...RESPONDENTS



CORRIGENDUM

Certain inadvertent typographical errors have been noted in the order dated 30.4.2019 and the same is corrected as under:-

- (a) In para 46, last line, the words 'Clean Energy Cess' shall be read as 'Excise Duty'.
 - (b) In para 47, 1st line, the words 'as on cut-off date' shall be read as 'as on 1.3.2011'.
 - (c) In para 53, 2nd line, the word 'Exercise' shall be read as 'Excise'.
 - (d) In para 54, last line, the words 'Clean Energy Cess' shall be read as 'Central Excise Duty'.
2. All other terms of the order dated 30.4.2019 remain unchanged.

**Sd/-
(Dr. M. K. Iyer)
Member**

**Sd/-
(P. K. Pujari)
Chairperson**

